

Liaison Officers in B.E.L. Bangalore

1702. SHRI RAM PYARE PANIKA: Will the Minister of DEFENCE be pleased to state:

(a) who has been the Liaison Officer for SC/ST employees in B. E. L., Bangalore during the last five years; whether the incumbent belonged to SC/ST; and

(b) what is the duty of the Liaison Officer?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Shri S. Subbarayan, Manager (Personnel & Industrial Relations) and Shri B. C. Ananthapadmanabha, Deputy Manager (Industrial Relations) had been the Liaison Officers in Bharat Electronics Ltd., Bangalore during the last five years, in respect of matters relating to the representation of Scheduled Castes & Scheduled Tribes. They do not belong to SC/ST community.

(b) As per the Presidential Directives issued to BEL, the Liaison Officer is specifically responsible for:

- (i) Ensuring due compliance with the orders and instructions pertaining to the reservation of vacancies in favour of Scheduled Castes and Scheduled Tribes and other benefits admissible to them under the Directives.
- (ii) Collecting, consolidating and despatching the annual returns relating to representation of Scheduled Castes and Scheduled Tribes.
- (iii) Acting as a Liaison Officer between the Undertaking and the Ministry concerned for supply of other information, answering questions and que-

ries and clearing doubts in regard to matters covered by these orders.

- (iv) Conducting annual inspection of the rosters maintained in the enterprise with a view to ensuring proper implementation of the reservation orders.
- (v) Ensuring that the normal administrative inspections which are carried out periodically, give assessment of the performance of the enterprise in the matter of strict observance of orders regarding the reservation for Scheduled Castes and Scheduled Tribes and in filling vacancies reserved for these communities.

पिछड़े वर्गों के लिये शिक्षा और रोजगार की सुविधाएं

1703. श्री जयराम बर्मा: क्या गृह मंत्री पिछड़े वर्गों के लिए शिक्षा और रोजगार की सुविधाओं के बारे में 15-4-1981 के अतारंकित प्रश्न सं० 7559, भाग (क) के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि देश में अनुसूचित जातियों और अनुसूचित जनजातियों को छोड़कर पिछड़े वर्गों के व्यक्तियों के लिए इस समय विभिन्न राज्यों में रोजगार तथा अन्य कौनसी सुविधाएं उपलब्ध हैं?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): अपेक्षित सूचना की कई राज्य सरकारों से अभी प्रतीक्षा है।

Inclusion of 'Kudbi Community' in Karnataka in Scheduled Castes

1704. SHRI OSCAR FERNANDES: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a representation from the 'Kudbi Community' in Karnataka to be declared as Scheduled Tribe; and

(b) if so, the action Government of India have taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) Representations have been received for the inclusion of 'Kudbi Community' in the list of Scheduled Tribes in Karnataka.

(b) The above proposal as well as many other such proposals in respects of all the States/Union Territories are being duly considered in the context of the proposed comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes in consultation with the concerned State Governments including that of Karnataka and with the Registrar General of India.

M/s. Hindustan Lever at biggest Soap Manufacturing Company

1705. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRY be pleased to state :

(a) whether Hindustan Lever, a subsidiary of Uni Lever, U.K. is the biggest soap manufacturing company in the country;

(b) whether reservation of laundry soap for the small scale sector carries any meaning if Hindustan Lever has enjoyed or continues to enjoy unlimited capacity for soap production;

(c) if so, the details of the meaning attached to such reservation; and

(d) if not, the reason for permitting Hindustan Lever such preferential treatment at the expense of small scale sector in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) to (d). M/s. Hindustan Lever Limited is the biggest soap manufac-

turing company in the country. They hold Registration Certificates issued in 1954 under Section 10 of the Industries (Development & Regulation) Act, 1951 for the manufacture of "Soaps". As per the policy followed then, no capacity has been indicated in the Registration Certificates. The manufacture of laundry soap was reserved for exclusive development in the small scale sector in 1966. After the reservation so made, no expansion in the manufacture of laundry soap has been granted to this company. The question of endorsement of specific capacity in the Registration Certificates for this product is under consideration of Government as per policy in force.

Manufacture of Mopeds by Scooters Kerala Ltd.

1706. SHRI M. RAMGOPAL REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) whether State-owned Scooters Kerala Ltd. of Kerala has been given a licence to manufacture mopeds with foreign collaboration;

(b) if so, full details thereof as to who are the foreign collaborators and what will be the capacity of the plant, the capital and by what time the first moped will roll out of the plant;

(c) whether, while granting the licence, the Ministry have taken into account the demand for mopeds in the country and also the supply; and

(d) whether the Ministry have also satisfied themselves there is enough demand for the mopeds to be produced by the said plant ?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI) : (a). No, Sir.

(b) and (c). Do not arise,